

(a) whether there is any proposal to introduce diesel engine on Muri and Ranchi section ;

(b) if so, the details thereof ; and

(c) if not, the reasons therefor ?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL) : (a) to (c). Five pairs of passenger carrying trains and all goods trains are already being hauled by diesel locos on Muri-Ranchi section at present.

**Steps to prevent functions arranged by ITC "Made for Each Other"**

4527. SHRI HANNAN MOLLAH : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether it is a fact that lot of money is spent against the use of cigarettes every year ; and

(b) if so, what steps the Health Ministry has taken to prevent the functions arranged by ITC "Made for Each Other" every year ?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA) : (a) and (b). In accordance with the provisions of Cigarettes (Regulation of Production, Supply and Distribution) Act, 1975, the manufacturers are required to display in every cigarette packet/advertisement/hoarding the statutory warning "Cigarette smoking is injurious to health". Since there is no ban on production and trade in cigarettes, there are no statutory powers to consider a blanket ban on display of advertisements etc. or to prevent functions organised for sales promotion.

**Import of equipment by National Thermal Project Corporation**

4528. SHRI SOMJIBHAI DAMOR : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether in the last three to four years the equipment for National Thermal

Power Corporation was imported through any Indian Company or any Indian Companies were used as commission agents therefor ; and

(b) The names of the Indian companies and the value of equipment bought from them or the commission paid to the agents ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARUN NEHRU) : (a) National Thermal Power Corporation have neither imported any equipment through any Indian Company nor used any commission agent for this purpose. Some of the foreign firms on whom NTPC have placed direct orders may have appointed Indian Companies as their agents and the contract price includes commission/service charges payable to them.

(b) Does not arise.

**Power production by Loktak Project**

4529. SHRI N. TOMBI SINGH : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) the maximum power generated daily by the Loktak Project at present ;

(b) whether the maximum target of production have been achieved ;

(c) if so, details thereof, and whether the generation will be maintained without fluctuation ; and

(d) if not, the reasons thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARUN NEHRU) : (a) The maximum power generated daily by Loktak Project at present varies from 60 MW to 70 MW.

(b) to (d). The maximum target of production as envisaged in the Detailed Project Report could not be achieved so far due to the following reasons :—

(i) Lack of adequate demand for power from the States/Union

Territories in the North Eastern Region ;

- (ii) Non availability of adequate transmission system for utilisation of the power within the region or outside-

**Admission in Central Schools on recommendations of VIPs**

4530. SHRI MANVENDRA SINGH : Will the Minister of EDUCATION be pleased to state :

(a) whether any quota is fixed for admission of children in Central Schools where recommendations are made by Very Important Persons ; and

(b) if so, the categories of these Very Important Persons and what are the norms fixed for admission on the recommendation of these very Important Persons ?

THE MINISTER OF EDUCATION (SHRI K.C. PANT) : (a) No, Sir.

(b) Does not arise.

**Energising of pump sets in West Bengal**

4531. SHRI BHOLA NATH SEN : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) what has been the performance of West Bengal as compared to the performance of other States/Union Territories

in fulfilling the Sixth Five Year Plan targets taking energisation of pump sets as the yardstick;

(b) what is the rank/position of West Bengal and other States/Union Territories in this matter; and

(c) in case West Bengal has lagged behind other States, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARUN NEHRU) : (a) and (b). A Statement indicating the State-wise targets and achievements, in respect of energisation of pumpsets, during the Sixth Plan, is given below. West Bengal ranks at Sl. No. 15 amongst the States.

(c) The constraints impeding progress in achievement of targets include :

- (i) Delay in procurement of construction materials, particularly distribution transformers, GI Wires, Pin disc. insulators etc. ;
- (ii) Theft of materials like conductors, transformers etc. from erected lines;
- (iii) Delay in obtaining forest clearance; and
- (iv) Inadequate availability of funds for extension of sub-transmission systems in rural areas.

**Statement**

**Statement indicating the State-wise Targets and Achievements in respect of energisation of pumpsets/Tubewells during the Sixth Plan (1980-85)**

Sl. No.	Name of States/U.Ts.	Targets	Achievement (Provisional)	%age Achievement
1	2	3	4	5
1.	Maharashtra	2,73,300	3,36,400	123
2.	Karnataka	1,17,040	1,50,450	120
3.	Punjab	1,33,400	1,44,009	108
4.	Kerala	51,900	53,935	103.9